



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ५, अंक ४७ (२) बुधवार, डिसेंबर १८, २०१३/अग्रहायण २७, शके १९३५ [पृष्ठे ७, किंमत : रुपये १८.००]

असाधारण क्रमांक ८२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Bill, 2013 (L.A.Bill No. XLV of 2013), introduced in the Maharashtra Legislative Assembly on the 18th December, 2013, is hereby published under the authority of the Governor.

By order and in the name of the  
Governor of Maharashtra,

H.B. PATEL,  
Principal Secretary to Government,  
Law and Judiciary Department.

**L. A. BILL No. XLV OF 2013.**

*A BILL*

*to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2007, in excess of the amounts granted for those services and for that year.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2007, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Excess Expenditure) Act, 2013. Short title.

Issue of Rs.  
7,21,82,37,774  
out of the  
Consolidated  
Fund of the  
State to  
meet certain  
excess  
expenditure  
for the year  
2006-2007.

**2.** From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in the aggregate, to the sum of seven hundred twenty one crores, eighty two lakh, thirty seven thousand and seven hundred seventy four rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2007, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

**3.** The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2007.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding — Charged on the Consolidated Fund (4)		Total
			Voted by the Legislative Assembly	Rs.	
Rs.					
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>Home Department.</b>					
B-5	Jails.	2056, Jails.	...	1,08,756	1,08,756
Total-Home Department.			...	1,08,756	1,08,756
<b>Revenue and Forests Department.</b>					
C-3	Interest Payment.	2049, Interest Payment. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	...	2,55,329	2,55,329
C-5	Other Social Services	2235, Social Security and Welfare. 2250, Other Social Services.	4,65,96,360	...	4,65,96,360
C-6	Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities.	2,51,52,03,526	...	2,51,52,03,526
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	...	8,36,804	8,36,804
Total-Revenue and Forests Department.			2,56,17,99,886	10,92,133	2,56,28,92,019
<b>Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.</b>					
D-1	Interest Payment.	2049, Interest Payment.	...	1,78,24,876	1,78,24,876
Total-Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.			...	1,78,24,876	1,78,24,876
<b>Urban Development Department.</b>					
F-3	Secretariat and Other Social Services.	2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services.	93,71,552	...	93,71,552
Total-Urban Development Department.			93,71,552	...	93,71,552

THE SCHEDULE—Contd.  
(See sections 2 and 3)

(1)	(2)	(3)	(4)
		Rs.	Rs.
	<b>Public Works Department.</b>		
H-1	Interest Payment.	...	374
H-5	Roads and Bridges.	73,82,73,424	73,82,73,424
	2049, Interest Payment.		
	3054, Roads and Bridges.		
	2059, Public Works.		
	2202, General Education.		
	2203, Technical Education.		
	2205, Art and Culture.		
H-6	Public Works and Administrative and Functional Buildings.	...	1,35,818
	2210, Medical and Public Health.		
	2217, Urban Development.		
	2230, Labour and Employment.		
	2403, Animal Husbandry.		
	2405, Fisheries.		
	Total-Public Works Department.	73,82,73,424	73,84,09,616
	<b>Industries, Energy and Labour Department.</b>		
K-6	Energy	2,83,93,51,966	2,83,93,51,966
	2801, Power		
	2810, Non-Conventional Sources of Energy.		
	Total-Industries, Energy and Labour Department.	2,83,93,51,966	2,83,93,51,966
	<b>Rural Development and Water Conservation Department.</b>		
L-1	Interest Payment.	...	39,11,89,426
	2049, Interest Payment.		
	Total-Rural Development and Water Conservation Department.	...	39,11,89,426
	<b>Social Justice and Special Assistance Department.</b>		
	<b>(Social Justice, Cultural Affairs and Special Assistance Department.)</b>		
N-3	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	...	28,023
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
	2235, Social Security and Welfare.		
	Total-Social Justice and Special Assistance Department.	...	28,023

<b>Housing Department.</b>				
Q-1	Interest Payment.	2049, Interest Payment.	...	7,67,80,199
		Total-Housing Department.	...	7,67,80,199
<b>Tribal Development Department.</b>				
T-1	Interest Payment.	2049, Interest Payment.	...	13,27,548
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	3,52,11,855	3,52,11,855
T-3	Social Security and Welfare.	2425, Co-operation. 2235, Social Security and Welfare.	28,411	28,411
		Total-Tribal Development Department.	3,52,40,266	3,65,67,814
<b>Environment Department.</b>				
U-1	Interest Payment.	2049, Interest Payment.	...	53,24,459
		Total-Environment Department.	...	53,24,459
<b>Employment and Self Employment Department.</b>				
ZA-2	Social Security and Welfare.	2235, Social Security and Welfare.	59,242	59,242
		Total-Employment and Self-Employment Department.	59,242	59,242
		Total-A-Expenditure on Revenue Account.	6,18,40,96,336	6,67,79,07,948
<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>				
<b>Home Department.</b>				
B-10	Loans for Housing.	6216, Loans for Housing. 7610, Loans to Government Servants, etc.	1,42,97,771	1,42,97,771
		Total-Home Department.	...	1,42,97,771
<b>Revenue and Forests Department.</b>				
C-10	Capital Expenditure on Other Administrative Services and on Social Services.	4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4701, Capital Outlay on Major and Medium Irrigation. 5475, Capital Outlay on Other General Economic Services. 6401, Loans for Crop Husbandry.	...	75,000
		Total-Revenue and Forests Department.	...	75,000

THE SCHEDULE—Contd.  
(See sections 2 and 3)

५

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर १८, २०१३/अग्रहायण २७, शके १९३५

(1)	(2)	(3)	(4)
		Rs.	Rs.
	<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>		
D-14	Loans to Government Servants, etc.	5,60,000	5,60,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	5,60,000	5,60,000
	<b>Public Works Department.</b>		
	4055, Capital Outlay on Police.		
	4216, Capital Outlay on Housing.		
H-7	Capital Expenditure on Social Services and Economic Services:	52,47,20,439	52,47,20,439
	5054, Capital Outlay on Roads and Bridges.		
	Total-Public Works Department.	52,47,20,439	52,47,20,439
	<b>Tribal Development Department.</b>		
	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2,43,642	2,43,642
T-8	Loans for Tribal Area Development Sub-Plan.		
	6250, Loans for Other Social Services.		
	6851, Loans for Village and Small Industries.		
	Total-Tribal Development Department.	2,43,642	2,43,642
	<b>Water Supply and Sanitation Department.</b>		
Y-7	Capital Expenditure on Economic and Social Services:		
	4215, Capital Outlay on Water Supply and Sanitation.		
	4402, Capital Outlay on Soil and Water Conservation.	4,32,974	4,32,974
	6215, Loans for Water Supply and Sanitation.		
	Total-Water Supply and Sanitation Department.	4,32,974	4,32,974
	Total-B-Expenditure on Capital Account.	53,98,21,852	54,03,29,826
	Grand Total-	6,72,39,18,188	7,21,82,37,774

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the excess expenditure incurred during the financial year 2006-2007 on certain services and purposes.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	6,67,79,07,948
(b) Capital Expenditure . .	54,03,29,826
Total . .	7,21,82,37,774

Nagpur,  
Dated the 18<sup>th</sup> December, 2013.

AJIT PAWAR,  
Deputy Chief Minister.